

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 569 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the petitioner	: Mr. Rakesh Kumar, Advocate
For the State	: Mr. Sardhu Mahto, A.P.P.
For the Informant	: Mr. Rahul Kumar, Advocate

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05/24.07.2020      The present anticipatory bail application is taken up today through Video conferencing.

The learned A.P.P. prays for and is allowed two weeks' time to procure the case diary from his end.

Put up this case under appropriate heading after two weeks.

**(Rajesh Shankar, J.)**

Manish